

**IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH : BANGALORE**

**BEFORE SHRI N. V. VASUDEVAN, VICE PRESIDENT AND
SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER**

ITA No.439/Bang/2022
Assessment Year : 2018-19

Smt. Bhawari Bai Ghewarchandji Surana Charitable Trust, No.45/3, Fair Field Layout, Race Course Road, Bengaluru – 560 001. PAN : AARTS 8703 M	Vs.	The Commissioner of Income Tax (Exemptions), Bengaluru.
APPELLANT		RESPONDENT

Assessee by	:	Smt. Sowmya K, Advocate
Revenue by	:	Shri. Manjunath Karkihalli, CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	25.08.2022
Date of Pronouncement	:	30.08.2022

ORDER

Per N. V. Vasudevan, Vice President:

This is an appeal by the assessee against the order dated 02.03.2020 of CIT(E), Bengaluru, in relation to Assessment Year 2018-19.

2. During the course of hearing, the assessee has not pressed grounds of appeal for adjudication, hence, the appeal is dismissed as not pressed.

3. In the result, appeal of the assessee is dismissed.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-
(CHANDRA POOJARI)
Accountant Member

Bangalore,
Dated: 30.08.2022.
/NS/*

Sd/-
(N. V. VASUDEVAN)
Vice President

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|---------------|---------------|
| 1. Appellants | 2. Respondent |
| 3. CIT | 4. CIT(A) |
| 5. DR | 6. Guard file |

By order

Assistant Registrar,
ITAT, Bangalore.